

ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001
Dated: 8th March, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

**Subject: General Elections to the Legislative Assemblies of Assam, Kerala,
Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Deployment of Observers -Regarding.**

Sir,

I am directed to enclose herewith Election Commission of India's letters No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 06.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has deployed 4 IRS (C&IT) Officers as Expenditure Observers in General Election to Legislative Assembly of West Bengal, 2021 (Phase-III).

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned 4 officers under your charge **for strict compliance.**

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

1. The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission's letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India